

(5)

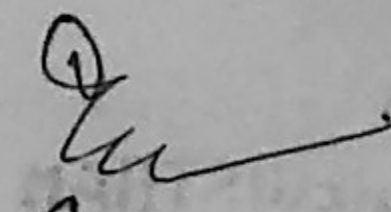
CA No. 63/07

5-12-07

Honble Mr. K.S. Munan, A.M.

Now appears for the applicant,
even in the second call. Sri Suresh
holding brief of Sri S. Singh counsel
for the respondents.

The C.A. is dismissed in
default.


A.M.